

12.23 hrs.

PAPERS LAID ON THE TABLE

National Cooperative Development Corporation (First Amendment) Rules

THE MINISTER OF FOOD AND AGRICULTURE AND LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIWAN RAM): I beg to lay on the Table a copy of the National Cooperative Development Corporation (first Amendment) Rules, 1969, published in Notification No. G. S. R. 2144 in Gazette of India dated the 4th October, 1969 (English version) and G. S. R. 2596 in Gazette of India dated the 8th November, 1969 (Hindi version), under sub-section (3) of section 22 of the National Cooperative Development Corporation Act, 1962. [*Placed in library.* See No. LT-1997/69]

Certified Accounts of Indian Institute of Technology, Kanpur

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of Technology, Kanpur for the year 1967-68 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961. [*Placed in library.* See No. LT-1998/69]

Cinematograph (Censorship) Third and Fourth Amendment Rules etc.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): On behalf of Shri Satya Narayan Sinha,

I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 8 of the Cinematograph Act, 1952 :

- (i) The Cinematograph (Censorship) Third Amendment Rules, 1969, published in Notification No. G. S. R. 2062 in Gazette of India dated the 30th August, 1969.

- (ii) The Cinematograph (Censorship) Fourth Amendment Rules, 1969, published in Notification No. G. S. R. 2257 in Gazette of India dated the 20th September, 1969. [*Placed in library.* See No. LT-1999/69]

- (1) A copy of the Fourth statement showing decisions taken on one more recommendation of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels. [*Placed in library.* See No. LT-2000/69]

Metalliferous Mines (Second Amendment) Regulations and Employees' Provident Funds (Fourth Amendment) Scheme

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): On behalf of Shri Bhagwat Jha Azad,

I beg to lay on the Table :

- (1) A copy of the Metalliferous Mines (Second Amendment) Regulations, 1969, published in Notification No. G. S. R. 2293 (English version) and G. S. R. 2294 (Hindi version) in Gazette of India dated the 27th September, 1969, under sub-section (7) of section 59 of the Mines Act, 1952. [*Placed in library.* See No. LT-2001/69]
- (2) A copy of the Employees' Provident Funds (Fourth Amendment) Scheme, 1969, published in Notification No. G. S. R. 1927 in Gazette of India dated the 16th August, 1969, under sub-section (2) of section 7 of the Employees' Provident Fund Act, 1952. [*Placed in library.* See No. LT-2002/69]

Notifications under the Salar Jung Museum Act etc.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): On behalf of Shri Bhakt Darshan,

I beg to lay on the Table :

- (1) A copy each of the following notifications under sub-section (3) of

[Shrimati Jahanara Jaipal Singh]

section 27 of the Salar Jung Museum Act, 1961 :

- (i) The Salar Jung Museum (Second Amendment) Rules, 1969, published in Notification No. G. S. R. 2246 (English version) and G. S. R. 2249 (Hindi version) in Gazette of India dated the 20th September, 1969.
 - (ii) The Salar Jung Museum (Third Amendment) Rules, 1969, published in Notification No. G. S. R. 2247 (English version) and G. S. R. 2250 (Hindi version) in Gazette of India dated the 20th September, 1969. [Placed in library. See No. LT—2003/69]
- (2) A copy of the Annual Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial, Calcutta for the year 1967-68. [Placed in library. See No. LT—2004/69]

**Annual Report of Mogul Line Ltd.,
Bombay etc.**

SHRI RAGHU RAMAIAH :

I beg to lay on the Table :

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review (Hindi and English versions) by Government on the working of the Mogul Line Limited, Bombay, for the year 1968.
 - (ii) Annual Report of the Mogul Line Limited, Bombay for the year 1968 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT—2005/69]
- (2) A copy of the Merchant Shipping (Examination for Skipper and Second Hand of a Fishing Vessel) Amendment Rules, 1969, published in Notification No. G. S. R. 1929 in Gazette of India dated the 16th August, 1969, under sub-section (3) of section 458 of the Merchant

Shipping Act, 1958. [Placed in library. See No. LT—2006/69]

- (3) Following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :
 - (i) Supplementary State-ment No. I Eighth Session, 1969.
 - (ii) Supplementary State-ments Nos. IX, X and XI Seventh Session, 1969.
 - (iii) Supplementary State-ment No. VII Sixth Session, 1968.
 - (iv) Supplementary State-ment No. XIV Fifth Session, 1968.
 - (v) Supplementary State-ment No. XX Fourth Session, 1968.
 - (vi) Supplementary State-ment No. XV Third Session, 1967.
 - (vii) Supplementary State-ment No. XXII Second Session, 1967.
- [Placed in library. See No. LT—2007/69]

**Notifications under the Essential
Commodities Act etc.**

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI D. ERING) : On
behalf of Shri Annasahib Shinde,

I beg to lay on the Table—

- (1) A copy each of the following Notifi-cations under sub-section (6) of section 3 of the Essential Com-modities Act, 1955 :—
 - (i) Arable Land (Utilisation for Food Crops) Amendment Order, 1968, published in Notification No. S.O. 2030 in Gazette of India dated the 8th June, 1968.
 - (ii) G.S.R. 2541 (Hindi version) published in Gazette of India dated the 1st November, 1969.
 - (iii) G.S.R. 2542 (Hindi version) published in Gazette of India dated the 1st November, 1969 making certain amendment to Notification No. G.S.R. 1835 dated the 29th July, 1969.